

the Government of India, and my Ministry deals with those presses. Then there is also a department which is called Audio-Visual Publicity, in the Ministry of Information and Broadcasting. My attempt now is that all the work that can be undertaken in the Government of India presses should come to us. When we are not in a position to handle any work we can go to an outsider. That is the line on which I am working now. I have increased the capacity in my own presses, and I think we will be able to cope with the work of the Government of India except in a serious emergency, where I may have to go the outside presses.

Shri S. C. Samanta: May I know whether the full capacity of this plant is being utilised at present?

Shri Mehr Chand Khanna: Full capacity in the sense that we did not increase the capacity in our Government of India presses. I am arranging double shifts in my presses, and to that extent when the double shifts have taken place, I should have enough capacity in the Government of India presses.

Shri Inder J. Malhotra: May I know if, technically speaking, this press compares favourably with the other presses, for example, of the Times of India?

Shri Mehr Chand Khanna: It will be very difficult for me to sing my own praises, but I can certainly answer this question in this way. All our beautiful magazines like *March of India* are printed in the Government of India presses, and in the time of emergency we have delivered the goods completely; whatever order was placed upon us, whether Chinese documents or other documents, whether in our own language or other languages, we have printed them in time and made them available to Members of Parliament.

Acquisition of Land for Colonies

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*623. { Shri Yashpal Singh;
Shri Bishanchander Seth:

Will the Minister of Works, Housing and Rehabilitation be pleased to state:

(a) whether it is a fact that Government are considering schemes for acquisition of land in Delhi for more colonies for Government employees;

(b) if so, the details thereof; and

(c) the total area of land acquired in different places in Delhi?

The Deputy Minister in the Ministry of Works, Housing and Rehabilitation (Shri P. S. Naskar): (a) Yes.

(b) and (c). Proposals are under consideration for the acquisition of about 2,220 acres of land in the following localities:—

- (i) 220 acres south of Ramakrishnapuram,
- (ii) 200 acres in the Masjid Moth area,
- (iii) 1500 acres on the Badarpur Mehrauli Road, and
- (iv) 300 acres in Shahdara.

श्री यशपाल सिंह : लो पेड सर्वेस जो हैं, उनको ग्राफिस के पास ही जगह दी जाये, क्या गवर्नमेंट के ध्यान में यह बात है ? जिन मकानात को गिरा करके नये क्वार्टर्स बनाये जा रहे थे, उन में भी सब से पहले छे त्रै तर्मावारियों को बसाया जाये, क्या यह भी गवर्नमेंट के ध्यान में है ?

निर्माण, द्वादास तथा पुस्तकें इ:श्री (श्री मेहर चंद खन्ना) : बिल्कुल मुकामिल ध्यान है और उनके साथ हमारा पूरा हमदर्दी है। मेरा ख्वाहिश यह है कि जिन क्वार्टरों को गिराऊं और नये बनाऊं उन में जो भी सरकारी बर्मदार है जिस किता भी बिभाग के है, उनका पहले जरूर्यात पूरा कर लूँ, फिर दूसरों का तरफ जाऊँ।

श्री हरि विष्णु काबत : प्राप अपनी इस स्वाहिश में कामयाब हों ।

श्री विश्राम प्रसाद : बजाव इसके कि जमीन को एक्वायर किया जाये और बहुत से लोगों को बेघर-बार किया जाये और बे-खेती किया जाये, जो सिंगल स्टोरड एम्प्लायोज के घर बने हैं या बंगले हैं जो सिंगल स्टोरड हैं या उन बंगलोज के साथ जो जमीनें हैं, उन को मल्टी स्टोरड बनाने की बात और उन जमीनों को इस्तेमाल में लाने की बात सरकार क्यों सोच नहीं रही है ?

श्री मेहर चन्द खन्ना : यह भी हमारी पालिसी है कि जहां तक हो सके हम मल्टी-स्टोरड कंस्ट्रक्शनज करें । लेकिन जिस तेजी से कैपिटल की आबादी बढ़ रही है मल्टी-स्टोरड कंस्ट्रक्शंज या कैसी भी हों, जब तक जमीन एक्वायर नहीं की जायेगी, हमारी जरूरियात पूरी नहीं हो सकेंगी ।

Dr. Ranen Sen: May I know whether any scheme is under contemplation for other big cities where thousands of Central Government employees live and work?

अध्यक्ष महोदय : यह सवाल दिल्ली का है ।

श्री कञ्जराय : एड्ज गंज में साढ़े चार सौ झुग्गियां गिराई गई हैं जिन में कुछ सरकारी कमचारी रहते थे । मैं जानना चाहता हूँ कि वहां मकान बनाने के लिये कितना समय लगेगा ?

श्री मेहर चन्द खन्ना : यह जमीन का सवाल है । झुग्गियों का सवाल प्रागे प्रा रहा है ।

Shri Bhagwat Jha Azad: Could we have any idea as to how the prices in this area just referred to would compare with the prevailing prices in the market?

Shri Mehr Chand Khanna: Acquisition is done through the local adminis-

tration, the Chief Commissioner and compensation is fixed under the Act through an arbitrator under the Land Revenue Act. There is a procedure laid down for it.

Shri A. P. Jain: What are the unfulfilled requirements of the Government for housing in New Delhi?

Shri Mehr Chand Khanna: Our requirements are in the vicinity of 90,000—1,00,000 and our availability is anything between 30,000—35,000. We are short by more than 60-70 per cent.

Electricity from Rihand Dam Project

*624. **Shri Vidya Charan Shukla:** Will the Minister of Irrigation and Power be pleased to state:

(a) the electric generation capacity which has been duly installed in the Rihand Hydel Works; and

(b) how much of it is being utilised at present?

The Parliamentary Secretary to the Minister of Irrigation and Power (Shri S. A. Mehdi): (a) The installed capacity is 250 MW and the generation is 105 MW continuously at 100% load factor.

(b) The present maximum demand is about 160 MW.

Shri Vidya Charan Shukla: Why is there a difference between installed capacity and generation?

The Minister of State in the Ministry of Irrigation and Power (Shri Alagesan): There is bound to be difference. Naturally, the generating capacity is much more than what we can get firmly out of these units especially in the hydel power station. The generating capacity comes to 5 x 50, that is, 250 MW whereas continuously at 100 per cent load factor the generation comes to 105 MW; there is no contradiction.

Shri Vidya Charan Shukla: Out of five power units only two are working at present. May I know whether full load is not taken out of the power houses mainly because transmission